

ITEM NO.41 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015
RAM AWADH (DECD) THROUGH LRS & ANR Petitioner(s)

VERSUS
THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS Respondent(s)
(with interim relief and office report)
Date : 21/10/2016 This petition was called on for hearing today.
For Petitioner(s)
Mr Anant A Pavgi, Adv.
M/s Mitter & Mitter Co.,Adv.

For Respondent(s)
Mr Bharat Singh, Adv.
Mr. Amit Pawan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

None appears for respondent nos. 1 and 2 despite due
service.
Opportunity to respondent no.3 to file counter
affidavit has already been declined.
Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar